

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF MARCH,2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	68	2	0	1	0	0	0	0	0	1	69
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	75	2	0	0	0	10	0	0	0	10	67
5	FAO	8	0	0	0	0	1	0	0	0	1	7
6	ARB. P	4	1	0	0	0	4	0	0	0	4	1
7	ARB. A	6	0	0	0	0	0	0	0	0	0	6
8	MAT APPL	41	1	0	1	0	0	0	0	0	1	41
9	FA	29	0	0	1	0	0	0	0	0	1	28
10	MAC	533	7	0	0	0	35	0	0	0	35	505
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	62	0	0	0	0	8	0	0	0	8	54
13	LA. APPL	436	11	0	0	0	25	0	0	0	25	422
14	CE. REF	3	0	0	0	0	0	0	0	0	0	3
15	CRP	97	12	0	14	0	19	0	0	0	33	76
16	REV. PET	10	2	0	1	0	4	0	0	0	5	7
17	Tr. P (C)	6	0	0	0	0	0	0	0	0	0	6
18	CONT. CAS (C)	20	4	0	1	0	5	0	0	0	6	18
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	CR/WP (C)	908	41	0	29	0	20	0	0	0	49	900
22	WA	80	2	0	2	0	0	0	0	0	2	80
23	WP (C) (PIL)	16	2	0	1	0	0	0	0	0	1	17
24	WP (C) (CAT)	3	1	0	0	0	0	0	0	0	0	4
25	WP (C) (HC)	2	0	0	0	0	0	0	0	0	0	2
26	RSA/SA	314	6	0	0	0	18	0	0	0	18	302
27	SAO	2	0	0	0	0	0	0	0	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2733	94	0	51	0	149	0	0	0	200	2627

CIVIL (MISC) CASE :												
30	CM. APPL	788	110	0	37	0	104	0	0	0	141	757
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
TOTAL		788	110	0	37	0	104	0	0	0	141	757
CRL . (MAIN) CASE :												
32	CRL . A (J)	110	4	0	1	0	3	0	0	0	4	110
33	CRL . A	57	6	0	1	0	0	0	0	0	1	62
34	CRL . REV . P	277	3	0	0	0	22	0	0	0	22	258
35	CRL . PETN	72	3	0	0	0	5	0	0	0	5	70
36	CRL . LP	4	2	0	1	0	0	0	0	0	1	5
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	4	3	0	3	0	2	0	0	0	5	2
40	CONT . CAS (CRL)	2	0	0	0	0	0	0	0	0	0	2
TOTAL		526	21	0	6	0	32	0	0	0	38	509
CRL (MISC) CASE :												
41	CRL . M . APPL	101	19	0	2	0	18	0	0	0	20	100
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0
43	AB	1	8	0	0	0	5	0	0	0	5	4
44	BA	6	7	0	1	0	11	0	0	0	12	1
TOTAL		108	34	0	3	0	34	0	0	0	37	105
<i>GRAND TOTAL</i>		<i>4155</i>	<i>259</i>	<i>0</i>	<i>97</i>	<i>0</i>	<i>319</i>	<i>0</i>	<i>0</i>	<i>0</i>	<i>416</i>	<i>3998</i>

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **MARCH, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES :																
1	RFA	0	1	0	0	1	0	3	3	3	11	17	14	14	2	69
2	MFA	0	0	0	0	0	1	0	1	1	0	1	2	1	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	1	0	2	1	15	23	5	10	10	67
5	FAO	0	0	0	0	0	1	0	0	0	2	1	2	1	0	7
6	ARB. P	0	0	0	0	0	0	0	0	0	1	0	0	0	0	1
7	ARB. A	0	0	0	0	0	0	0	0	0	5	1	0	0	0	6
8	MAT APPL	0	0	0	0	1	0	0	0	0	4	9	13	11	3	41
9	FA	0	0	0	0	0	0	0	1	0	4	4	6	11	2	28
10	MAC	1	0	0	0	0	2	0	7	30	100	110	136	106	13	505
11	ITA	0	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	1	3	2	7	8	22	11	0	54
13	LA. APPL	0	0	0	0	0	0	37	25	13	83	98	112	47	7	422
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	3	0	3
15	CRP	0	0	0	0	0	0	2	1	4	10	8	16	14	21	76
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	3	4	7
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	2	4	6
18	CONT. CAS (C)	0	0	0	0	0	1	0	0	2	0	0	1	4	10	18
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CR/WP (C)	0	1	1	7	22	15	19	50	75	143	143	98	239	87	900
22	WA	0	0	0	0	0	0	0	1	1	0	9	11	51	7	80
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	0	2	10	5	17
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	1	1	0	1	4
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	1	1	0	2
26	PSA/SA	0	0	4	0	5	16	23	17	11	70	50	58	38	10	302
27	SAO	0	0	0	0	0	0	0	0	0	0	1	1	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	2	5	7	29	37	85	111	144	455	484	504	577	186	2627

* MAC App. No. 25/2002 has been restored as per Hon`ble court`s Order.

Sl. No.	CATEGORY OF CASES	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
CIVIL (MISC) CASE																
30	CM. APPL	0	0	0	0	1	1	6	40	36	66	113	127	222	145	757
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	1	1	6	40	36	66	113	127	222	145	757
CRL. (MAIN) CASE																
32	CRL. A (J)	0	0	0	0	0	0	0	0	0	12	7	34	46	11	110
33	CRL. A	0	0	0	0	0	0	1	1	2	2	3	19	26	8	62
34	CRL. REV. P	0	0	0	0	6	6	4	7	22	31	52	71	50	9	258
35	CRL. PETN	0	0	0	0	1	0	0	0	9	6	26	13	11	4	70
36	CRL. LP	0	0	0	0	0	0	0	0	0	0	0	0	2	3	5
37	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	1	1	2
40	CONT. CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	0	1	2
TOTAL		0	0	0	0	7	6	5	8	33	51	88	138	136	37	509
CRL (MISC) CASE																
41	CRL. M. APPL	0	0	0	0	0	0	0	5	7	6	24	22	17	19	100
42	CRL. MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	0	4	4
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
TOTAL		0	0	0	0	0	0	0	5	7	6	24	22	17	24	105
GRAND TOTAL		1	2	5	7	37	44	96	164	220	578	709	791	952	392	3998